Dr. R. B. GOUR: What was the total amount that he paid?

SHRI B. R. BHAGAT: I have not got the details of how much amount he paid.

श्री किशोरी रामः उनका फारेन एक.उन्ट में कितना डिपोजिट था ?

SHRI B. R. BHAGAT: These details are not available.

SHRI JASWANT SINGH: May I know whether the fine has been realised, and if so, whether he has preferred any appeal against the fine?

MR. CHAIRMAN: First of all has he paid the fine? If he has paid the fine, after paying it has he preferred an appeal? That is his question.

SHRI B. R. BHAGAT: He has not preferred an appeal. No appeal.

Mr. CHAIRMAN: Questions are over.

WRITTEN ANSWERS TO QUESTIONS

SHRI V. SHANKAR ON DEPUTATION TO KERALA

DR. A. SUBBA RAO:
SHRI PERATH NARAYANAN
NAIR:

Will the Minister of Home Affairs be pleased to state:

- (a) whether Shri V. Shankar., I.C.S., has been sent to the State of Kerala on official work; and
- (b) if so, what is his official designation there?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): (a) and (b). Shri V. Shankar, Director-General, Posts and Telegraphs, was

on tour in Kerala for some days, and while there his services were also available to the Governor.

Acquisition of Lands for Assam Oil Refinery

*557. SHRI M. BASAVAPUNNAIAH: Will the Minister of Steel, Mines and Fuel be pleased to state whether it is a fact that Government have acquired agricultural lands as well as villages for the construction of oil refinery, railway marshalling yard and staff quarters near Gauhati, Assam?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): Yes, Sir.

MISSING GATE REGISTERS AT THE NORTH BLOCK OF CENTRAL SECRETARIAT

*565. SHRI BHUPESH GUPTA: Will the Minister of Home Affairs be pleased to state:

- (a) whether any enquiry was made into the loss of gate registers at the North Block of the Central Secretariat in New Delhi from June 6 to June 17, 1957 referred to in the report of the Vivian Bose Board of Enquiry?
- (b) who are the persons responsible for keeping the registers; and
- (c) whether any action has been taken against them?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): (a) The matter was examined. No importance is attached to these registers as they are not long-term or permanent records but merely papers of an ephemeral character. There is no regular system of depositing these registers. Several such registers have been found missing.

(b) Reception Officers posted at the gates maintain the registers which are in current use. After completion the registers are returned and fresh registers obtained.